



ಫ್ಯಾಕ್ಸ್ (Fax): 0836 - 2740128
E-mail ID: dlsa.dwd@gmail.com

ಜಿಲ್ಲಾ ಕಾನೂನು ಸೇವೆಗಳ ಪ್ರಾಧಿಕಾರ

ಎ.ಡಿ.ಆರ್. ಕಟ್ಟಡ, ದಿವಾಣಿ ನ್ಯಾಯಾಲಯಗಳ ಆವರಣ, ಪಿ.ಬಿ. ರಸ್ತೆ, ಧಾರವಾಡ - 580 001.

DISTRICT LEGAL SERVICES AUTHORITY
ADR BUILDING, CIVIL COURTS PREMISES, P.B. ROAD, DHARWAD - 580 001.

ಸಂಖ್ಯೆ: ಜಿಕಾಸೇಪ್ರಾಧಾ:

No.: DLSADwd/266/2020



ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳವರ ಕಾರ್ಯಾಲಯ

Office of the Member Secretary

ದಿನಾಂಕ: 27-06-2020

Date:

NOTIFICATION

Sub: Allocation of work to the panel Advocates to give legal advice in the legal aid clinics situated in different places reg . .

Read: DLSA Dwd letter no: 655/2018 dated 15-12-2018.

Ref: KLSLA. No. 13/Panel Advocates/2018 Dated: 15-06-2019.

In Pursuance of the letter referred above the list of panel advocates submitted to KLSLA Bangalore has been accepted. Among them the following Panel Advocates are selected for giving legal advice in the respective legal aid clinics and remand counsels for the period of one year from 01-07-2020 or till further order, on Rotational basis (ಪುನರಾವರ್ತನೆ ಪ್ರಕಾರ) which are supervised by District Legal Services Authority, Dharwad.

Taluka Legal Services Committee, Hubballi

The following Panel Advocates have to work as Legal Aid Clinics Advocates in Hubballi Legal Aid Clinics.

| Sl. No. | Name of the selected candidates & their address, Enrl.no., & Phone numbers | Legal Aid Clinic situated in |
|---------|--|--|
| 1 | Smt. Shobha Pawar, Advocate 305, G-Block, Madhuban Apartment, J.C. Nagar, Hubli Mobile No: 9900565475 Enrl. No: KAR-494/1999 | Court Complex, Hubballi (To sit on all working days between 10 am to 2 pm) |
| 2 | Sri. Anand H Mural, Advocate 103, Jasmin Devings Apartment, Shreya Nagar, Near Tatavadarshini Hospital, Vidyanagar, Hubli. Mobile No: 8147275612 Enrl. No: KAR-1099/2013 | Court Complex, Hubballi (To sit on all working days between 2 pm to 6 pm) |
| 3 | Sri. Varun Halemani, Advocate Sainagar, 2 nd stop, Unkal, Hubballi. Mobile No: 8867882253 Enrl. No: KAR-1630/2015 | Tahasildar Office, Hubli Two Sitzings per week (To sit on every Monday & Tuesday Between 10 am to 2 pm) |
| 4 | Sri. Irangouda Hiremath, Advocate 37, Ishwarnagar, Ganesh Colony, Near APMC, Hubli Mobile No: 9880342260 Enrl. No: KAR-1318/1995 | Tahasildar Office, Hubli Two Sitzings (To sit on every Monday & Tuesday Between 2 pm to 6 pm) |

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|---|--|---|
| 5 | Smt. Sunita G Pille, Advocate 103, Jasmin Devings Apartment, Shreya Nagar, Near Tatavadarshini Hospital, Vidyanagar, Hubli. Mobile No: 9448862585 Enrl. No: KAR-333/1998 | C.D.P.O. Hubballi (To sit on every Wednesday & Saturday Between 2 PM to 6 PM) |
| 6 | Sri. Mahadevappa Angadi, Advocate No.14, Ashwamedha Park, Amargol, Hubli. Mobile No: 9986842328 Enrl. No: KAR-860/2001 | Sub-Jail, Hubballi (To sit on every Monday & Saturday Between 2 pm to 6 pm) |
| 7 | Sri. Bharat R Navalur, Advocate 20, Goldan Park, Vijaynagar Badawane, Hubli Mobile No: 9632321205 Enrl. No: KAR-69/1998 | Village Care & Support Center, Byahatti (To sit weekly on Sandy Day (ವಾರದಲ್ಲಿ 1 ದಿನ ಅಂದರೇ ಹೆಚ್ಚಿನ ಜನಸಂದನಿ ಸೇರುವ ದಿನ) Between 10 am to 6 pm |
| 8 | Smt. Sumangala Koganur, Advocate Netaji Colony, 1 st Cross, Nekar Nagar, Oldshubli. Mobile No: 9845064702 Enrl. No: KAR-140/1997 | ART Center (KIMS Hospital), Hubballi (To sit 1 st Monday & 3 rd Monday of every month between 10am to 2pm) |
| 9 | Sri. Vithal Somankoppa, Advocate Chavargudda, Post: Anchatageri, Tq: Hubballi. Mobile No: 9738487566 Enrl. No: KAR-216/2009 | ART Center (KIMS Hospital), Hubballi (To sit 2 nd Monday & 4th Monday of every month between 10am to 2pm) |

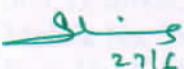
**The following Panel Advocates have to work as Remand hour Counsels in Hubli courts
& Duty Lawyers in Police Stations of their respective Courts.**

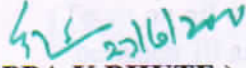
| Sl. No. | Name of the selected candidates & their address, Enrl.no., & Phone numbers | Court to which the panel Advocate is appointed |
|---------|---|---|
| 1. | Sri. Erappa S Tigadi, Advocate At;Sulla, Post: Hubli Mobile No: 9916300040 Enrl. No: KAR-1623/2002 | 1. Hon'ble I Addl. District & Sessions Judge, Hubballi, 2. Hon'ble V Addl. District & Sessions Judge, Hubballi. |
| 2. | Sri. Sanjay Mukke, Advocate 205, Santosh Nagar, Hubli Mobile No: 973961034 Enrl. No: KAR-385/1998 | 1. Hon'ble Prl. Senior Civil Judge & ACJM, Hubballi & 2. III Addl. Senior Civil Judge , & ACJM Hubballi Navanagar P.S |
| 3 | Sri. Channabassu Ganiger, Advocate Darmashri Ambika Nagar, Unakl, Hubli Mobile No: 9916763485 Enrl. No: KAR-3775/2006 | Hon'ble Prl. Civil Judge & JMFC, Hubballi & Sub-Urban Police Station Hubballi |
| 4 | Sri. Suryakant Vishnurao Dhage, Advocate Ramnagar 3 rd Cross, Near Sai Mandir, Gadag Road, Hubli. Mobile No: 9480254020 Enrl. No: KAR-160/2001 | Hon'ble I Addl. Civil Judge & JMFC, Hubballi Ghantikeri P.S, Vidyanagar P.S & Cyber Crime Excise Police. |
| 5 | Smt. V Padmaja Rani, Advocate Egusa Apartment, Pawar Chawl, Keshwapur, Hubli Mobile No: 9742684751 Enrl. No: KAR-41821996 | III Addl. Civil Judge & JMFC, Hubballi. Bendigeri P.S & Mahila P.S |

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| 6 | Sri. Mudareddi Jayvardan, Advocate H.No.18, J P Nagar, Airport Road, Gokul Road, Hubli Mobile No: 9986484212 Enrl. No: KAR-2877/2008 | IV Addl. Civil Judge & JMFC, Hubballi Old Hubli P.S & Excise P.S |
| 7 | Sri. Pulikeshi Koti, Advocate Chalwadi Oni, Unkal, Hubli Mobile No: 9481521996 Enrl. No: KAR-36/2000 | Hon'ble II Addl. Civil Judge & JMFC Court, Hubballi. Kasaba Peth P.S & Railway P.S |
| 8 | Sir. Mallikarjun S Kuknur, Advocate 137/138, Indrapresta Nagar, Anandnagar, Hubli Mobile No: 9164902234 Enrl. No: KAR-1445/1999 | Hon'ble JMFC I Court. Town P.S , Ashok Nagar P.S & RPF P.S |
| 9 | Sri. Prakash Patil, Advocate Sangamshwar Nilaya, Keshwapur, Hubli Mobile No: 9448823332 Enrl. No: KAR-920/1993 | JMFC II Court Hubballi. Rural P.S Hubli & Keshewapur P.S |
| 10 | Sri. Mahesh Basappa Vaggar, Advocate At Post: Shishivinhalli, At post:Navalgund Mobile No: 9480725190 Enrl. No: KAR-1672/2008 | JMFC III Court Hubballi. Gokul Police Station & Kamirepeth Police Station |

Note:

1. Newly appointed panel and remand advocate shall take charge of their respective post on 01-07-2020 from previous panel and remand advocate and previous panel and remand advocates shall deliver charge / register or case paper etc., to new appointees.
2. Newly appointed panel advocates shall participate effectively in Legal Services of Taluka Legal Service Committee and shall maintain concerned registers in prescribed format issued by Legal Services Authority and submit their report on or before 3rd of every month.
3. Newly appointed remand advocate shall effectively conduct cases allotted to them specifically with Judicial Custody matters and submit their report in prescribed form on or before 3rd of every month.
4. If their performance is not satisfactory then they will be terminated.


27/6
MEMBER SECRETARY
District Legal Services Authority
Dharwad


27/6/2020
(ESHAPPA K BHUTE)
Prl. District & Sessions Judge &
Chairman, DLSA,
Dharwad.

Copy to:

1. Hon'ble Member Secretary, Karnataka State Legal Services Authority, Bengaluru – for information.
2. Member Secretary, DLSA, Dharwad.
3. The Chairman & Member Secretary of TLSC with request to circulate the same among all Judicial Officers of Hubballi.
4. Concerned Advocate's / Appointees.
5. Previous Legal Aid Clinics Advocates and Remand Advocates.
6. The President & General Secretary of Advocate's Association of Hubballi for Circulation among its Members.
7. Office Copy.